

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (PHYSICAL HEARING)

PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL

HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.03.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 113/9/HDB/2020
NAME OF THE COMPANY	Dream India Edu Management Solutions Pvt Ltd
NAME OF THE PETITIONER(S)	Perian Services Pvt Ltd
NAME OF THE RESPONDENT(S)	Dream India Edu Management Solutions Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Narendar Naik	Adv	9849387366	
Vikram puttapaga	Adv	9160876539	Vikram


Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. Venkatesh, Pramod mahi	Adv	8008856157	

ORDER

The matter is adjourned for filing counter, if any, to 05.04.2021


MEMBER (TECHNICAL)


MEMBER (JUDICIAL)

karim